

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN
Hon'ble Member (J)

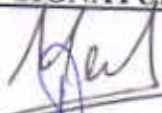
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: Sh. Vinod Gupta

Vs.

M/s.Standard Watch Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manisha Choudhary,		Adv. Petitioner	
2.	Mr. Vandana Sen		Adv. Respondent	

Order

For orders, see order in CP 24(ND)/2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(Shri R. VARDHARAJAN)
MEMBER (J)

19th August, 2016
(P.K. SUD)